

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2548  
Monday, March 17, 2025/ Phalguna 26, 1946 (Saka)**

**Spending of PSUs under CSR in Tiruchirappalli and Pudukottai  
QUESTION**

**2548. Shri Durai Vaiko:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

**-- The details of PSUs in the districts Tiruchirappalli and Pudukottai of Tamil Nadu and the funds spent by these PSUs under CSR activities during the last five years, year-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND  
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
[SHRI HARSH MALHOTRA]**

**The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company.**

**All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at [www.csr.gov.in](http://www.csr.gov.in). The details of PSUs in the districts Tiruchirappalli and Pudukottai of Tamil Nadu and the funds spent by these PSUs under CSR activities during the last five financial Years (FYs), ie. 2018-19 to 2022-23 is attached at Annexure-I.**

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Referred to Lok Sabha Unstarred Question No. 2548 for 17.03.2025

<b>CSR expenditure by PSUs in Tiruchirapalli and Pudukottai Districts from FY 2018-19 to FY 2022-23 (Amount in Rs. crores)</b>						
<b>Districts</b>	<b>Name of Company</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>Pudukkottai</b>	<b>BHARAT HEAVY ELECTRICALS LIMITED</b>	-	-	0.00	-	-
	<b>HINDUSTAN PETROLEUM CORPORATION LIMITED</b>	-	-	-	-	0.06
	<b>Telecommunications Consultants India Limited</b>	-	-	-	0.00	-
<b>Tiruchirappalli</b>	<b>BHARAT HEAVY ELECTRICALS LIMITED</b>	-	0.60	0.18	-	-
	<b>HINDUSTAN PETROLEUM CORPORATION LIMITED</b>	-	-	-	-	0.37
	<b>INDIAN OIL CORPORATION LIMITED</b>	-	-	-	0.22	-
	<b>NATIONAL SEEDS CORPORATION LIMITED</b>	-	-	-	0.02	-
	<b>POWER GRID CORPORATION OF INDIA LIMITED</b>	-	-	-	-	0.20
	<b>REC LIMITED</b>	-	-	-	0.03	-
	<b>Tamilnadu Power Finance And Infrastructure Development Corporation Limited</b>	-	-	-	-	0.18
<b>Total</b>		<b>0.00</b>	<b>0.60</b>	<b>0.18</b>	<b>0.26</b>	<b>0.81</b>

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)